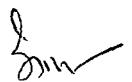


(4)

**In The Central Administrative Tribunal  
Jaipur Bench, Jaipur**

OA./TA/MP No.....287/2000.....

.....Lokendra Nath.....Versus.....V.O.S. & Ors.....

| Date of Order | Orders                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |
|---------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 18-12-2000    | <p>MY - S. K. Jain, Counsel for the applicant-</p> <p style="text-align: center;">Heard.</p> <p>The learned Counsel for the applicant-<br/>does not want to press this original Application.<br/>Therefore, the case is dismissed as not pressed.</p> <div style="display: flex; justify-content: space-between;"><div style="text-align: center;"><br/><b>(N. P. NAWANI)</b><br/>ADMINISTRATIVE MEMBER</div><div style="text-align: center;"><br/><b>A. K. MISHRA</b><br/>JUDICIAL MEMBER</div></div> <hr/> <p style="text-align: center;">copy sent to applicant<br/>note #171<br/>Dated 10.1.2001</p> <div style="text-align: center; border: 1px solid black; border-radius: 50%; width: 100px; height: 100px; display: flex; align-items: center; justify-content: center; margin: 20px auto;"><div style="text-align: center;">20/2001</div></div> |